

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision No.695 of 2020**

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Manish Lama @ Manish Lamay .... .. Petitioner  
Versus  
The State of Jharkhand .... .. Opposite Party

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Jitendra Nath Upadhyay, Advocate  
For the State :

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**05/17.04.2021** Heard Mr. Jitendra Nath Upadhyay, learned counsel for the petitioner.

This criminal revision application has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 23<sup>rd</sup> April, 2021.

**(Sanjay Kumar Dwivedi, J.)**

Anit